

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.430

IA/6117/ND/2023 IN IB/1122/ND/2020

IN THE MATTER OF:

Kaliber Associates Pvt. Ltd

...

Applicant

Versus

J. R. Modi Associates Ltd.

...

Respondent

Under Section 7 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Vaishnavi Prakash, Adv. Ritika Prasad, Adv.
Anirban Bhattacharya, Adv. Rajeev Chowdhary, Adv.
Priyanka Bhatt in IA/6117/ND/2023

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **01.05.2024**.

Sd/-
(Court Officer)